

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No.155/252/ND/2018

In the matter of:

Sunshine Textiles Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies

...Respondent

SECTION: Under Section 252.

Order delivered on 19.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For Respondent
Stg. Counsel for ITD

Mr. N.K. Sharma, Adv.
Mr. Gopal Singh, DROC
Ms. Easha Kadian for Ms. Lakshmi
Gurung, Stg. Counsel

ORDER

Order reserved.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**